

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.20302/2021

[Arising out of impugned final judgment and order dated 13-08-2021
in CN No. 3330/1982 passed by the High Court of Judicature at
Allahabad, Lucknow Bench]**GARIBEY (DEAD) THROUGH LRS.****Petitioner(s)****VERSUS****DEPUTY DIRECTOR OF CONSOLIDATION & ORS.****Respondent(s)**(IA No. 31210/2022 - APPLICATION FOR PERMISSION
IA No. 161320/2021 - EXEMPTION FROM FILING O.T.
IA No. 12298/2024 - EXEMPTION FROM FILING O.T.
IA No. 144731/2022 - EXEMPTION FROM FILING O.T.
IA No. 31213/2022 - EXEMPTION FROM FILING O.T.
IA No. 69224/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 144728/2022 - STAY APPLICATION)

Date : 28-03-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE MANOJ MISRA**For Petitioner(s) :Ms. Sakshi Kakkar, AOR****Mr. Ayush Anand, AOR**
Mr. Shakti Singh, Adv.
Mr. Monu Kumar, Adv.
Mr. Yashraj Singh, Adv.
Mr. Vishal Kumar, Adv.**For Respondent(s) :Mr. Lokesh Kumar Choudhary, AOR**
Mr. Brijesh Kumar Gupta, Adv.
Mr. Ajay Kumar Rai, Adv.
Mr. Shubham Singh, Adv.
Ms. Renu Sharma, Adv.
Ms. Katyayani Narayan Singh, Adv.
Mr. Sri Srirama Chandra Sahu, Adv.**UPON hearing the counsel the Court made the following**
O R D E R**List on 22.04.2025.****(RAJNI MUKHI)**
ASTT. REGISTRAR-cum-PS**(ANU BHALLA)**
COURT MASTER (NSH)